

Defective Case Register from 2026-06-04 to 2026-06-04

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/24959/2026	SUKANTA KUMAR NAYAK	2026-06-04	1.Court Fee Rs.389.25 Payable and Not Paid.Claiming for exemption,Income Certificate be filed. Put up for further S.R after rectification of defect for computing the period of limitation.
2	D-RSA/25124/2026	SATYABAN SAHOO	2026-06-04	C.Fee Payable be furnished.
3	D-ABLAPL/16509/2026	BIKRAM KESHARI RAJ	2026-06-04	.Receipt Showing Serv.copy To Vigilance not Filed
4	D-FAO/25253/2026	MAHENDRA KUMAR SAHOO	2026-06-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-ABLAPL/16638/2026	BIJAY JENA	2026-06-04	1. PS case number not correctly furnished in para no.2
6	D-ABLAPL/16519/2026	MANOJ BIHARI DAS	2026-06-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Age of the petitioner in cause title not tally with Affidavit.ii) Annexure-2 be kept in sealed cover and redacted copy of annexure -2 be filed.iii) Name of the informant of annexure -2 and her daughter name be redacted from cause title and para-3 of the petition .iv) For further S.R
7	D-BLAPL/16571/2026	TARA PRASAD MOHAPATRA	2026-06-04	1.T.R.case No. mentioned in C.title not tally with Rejection order. 2.Name of petitioner No.2 mentioned in Application not tally with signature put in V.nama.
8	D-WPCRL/14191/2026	ASHOK DAS	2026-06-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-CONTC/18155/2026	JYOTIRMAY GUPTA	2026-06-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
10	D-WP(C)/25594/2026	TAPAN KUMAR BISWAL	2026-06-04	C.fee of Rs.6/- to be paid in cause title.
11	D-ABLAPL/16502/2026	ARIJEET MISHRA	2026-06-04	i)Page no.11 not legible.
12	D-ABLAPL/16517/2026	SARADA PRASAD DASH	2026-06-04	i) Page nos .12 and 13 not neat and legible.
13	D-BLAPL/16627/2026	JITENDRA SAMANTARAY	2026-06-04	p.s. no., not furnished in rej. order
14	D-ABLAPL/16569/2026	BIGYAN KUMAR SHARMA	2026-06-04	1. paragraphs not correctly furnished in v.nama

15	D-ABLAPL/16605/2026	SUSHANTA KUMAR JOSHI	2026-06-04	1.Paragraphs incorrectly mentioned in petition. 2.Occupation of deponent not mentioned in affidavit
16	D-RSA/24383/2026	SAMARENDRA BAHADUR	2026-06-04	1. Court Fee Rs.300/- Payable,Not Paid. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
17	D-BLAPL/16609/2026	BASANTA KUMAR DAS	2026-06-04	Annex.2 not marked in page no. 15 .
18	D-WP(C)/25484/2026	PRAMODA KUMAR MISHRA	2026-06-04	Page no.8 not mentioned.
19	D-ABLAPL/16520/2026	SARADA PRASAD DASH	2026-06-04	i) H.C.B.A.M.W.S. of Rs. 50/- not paid
20	D-WP(C)/25500/2026	PADMANAVA JENA	2026-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.No. of bearing under Annexure-2 does not tally with Index.2. Paragraph no. not correctly furnished in declaration
21	D-RSA/24822/2026	SOURAV SUMAN BHUYAN	2026-06-04	Not properly Addressed in the I.A No-870/2026.
22	D-WP(C)/25479/2026	PRAMODA KUMAR MISHRA	2026-06-04	1-COURT FEE IS DEFICIENT. Rs.2/- not paid.
23	D-ABLAPL/16620/2026	BYOMAKESH TRIPATHY	2026-06-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/informant from the petition
24	D-ABLAPL/16652/2026	SATYA NARAYAN MISHRA 4	2026-06-04	Name of the informant with address reflected in the FIR be kept in cover.
25	D-ABLAPL/16626/2026	MANORANJAN DAS	2026-06-04	1. Subject code not correctly furnished in Assessment Slip.
26	D-WP(C)/24050/2026	RAICHARAN MOHAPATRA	2026-06-04	page no. 49 70 and 71 not neat.
27	D-BLAPL/16380/2026	MANORANJAN PADHY	2026-06-04	i)District name not correctly mentioned in para-2 of the cause title.
28	D-RSA/24338/2026	AMIT PRASAD BOSE	2026-06-04	1.D.C.Fee of Rs.10200/- to be Paid. 2.C.Fee Payable be furnished.3.Caste Certificate be filed for exemption of C.fee if any.Put up for further S.R after rectification for computing the period of limitation.
29	D-ABLAPL/16306/2026	DEEPAK KU SAHOO	2026-06-04	i) Unredacted copy of annexure-1 be kept in sealed cover. Redacted copy of annexure-1 be filed.
30	D-CONTC/18160/2026	AMIT PRASAD BOSE	2026-06-04	case no. not correctly furnished in date chart.
31	D-ABLAPL/16604/2026	SUSHANTA KUMAR JOSHI	2026-06-04	1.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 2.Page No. 9 not legible

32	D-FAO/24289/2026	DIPTI RANJAN MOHAPATRA	2026-06-04	Defect regarding Nomenclature.
33	D-CONTC/18131/2026	ADV.	2026-06-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
34	D-WP(C)/24022/2026	RAICHARAN MOHAPATRA	2026-06-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-ABLAPL/16736/2026	SK. ZAFARULLA	2026-06-04	.Receipt Showing Serv.copy To Vigilance not Filed.
36	D-WP(C)/24658/2026	SANJEEB KUMAR JENA	2026-06-04	14-NOT PROPERLY INDEXED.
37	D-WP(C)/25588/2026	AVIJIT PAL	2026-06-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-BLAPL/16522/2026	JYOTIRMAYA SAHOO	2026-06-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim/ informant Redacting from the petition and Annexure. 2. Name of the victim/informant need not be disclosed in connection with Annex-1 and kept in closed cover.
39	D-BLAPL/16361/2026	SAMARENDRA BAHADUR	2026-06-04	i) Annexure-2 not legible.
40	D-ABLAPL/16567/2026	JYOTIRMAYA SAHOO	2026-06-04	petitioner no.2 not signed in the v.nama and also thump impression neither attested nor name mentioned
41	D-CRLMC/16744/2026	SURYAKANTA DWIBEDI	2026-06-04	1. Paragraph no. not correctly furnished in the petition
42	D-BLAPL/16565/2026	TARA PRASAD MOHAPATRA	2026-06-04	T.R. case No. mentioned in C.title not tally with Rejection order.
43	D-ABLAPL/16313/2026	ARIJEET MISHRA	2026-06-04	i)Page no. 9 not legible
44	D-WP(C)/24157/2026	RAMA CHANDRA JENA	2026-06-04	Annexure-4 wrongly mentioned in the para-6 body of the petition instead of Annex-5.
45	D-ABLAPL/16322/2026	BRAJA MOHAN SARANGI	2026-06-04	i) Date mentioned in date chart not correct.ii) Annesure-2 mentioned in para-3 not filed.iii)L.A. A.W .S.of Rs. 10/- and H. C. B. M. W. S. of Rs. 50/- not paid. .
46	D-RSA/24767/2026	DHANANJAYA MUND	2026-06-04	1. Period of Delay 587 days.I.A for condonation of delay not Filed. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid.
47	D-WP(C)/24030/2026	RAICHARAN MOHAPATRA	2026-06-04	Page no. 49 not neat.
48	D-WP(C)/25587/2026	BHASKAR CHANDRA PANDA	2026-06-04	1-COURT FEE IS DEFICIENT. Rs.30/- not paid

49	D-ABLAPL/16534/2026	SANTOSH KUMAR MAHANTY	2026-06-04	1. Date of disp.of in ref. certificate not tally with FIRs. detail.
50	D-BLAPL/16368/2026	NRUSINGHA NANDA MOHAPATRA	2026-06-04	i) A.C.W.F. of Rs. 2/- not paid.
51	D-ABLAPL/16515/2026	JYOTIRMAYA SAHOO	2026-06-04	i) Page nos 9 and 10 not legible.Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of same be filed. ii) For Further S.R.
52	D-BLAPL/16549/2026	SUBODH KUMAR MOHANTY	2026-06-04	Annexure-2 mentioned in Index wrongly furnished in averment(para-6)
53	D-WP(C)/24158/2026	ASISH KUMAR RAY	2026-06-04	Copy of the letter No. 1740 dated 18.08.2025 mentioned in Index (Anx-1) not tally with para-7 body of the petition and under Annexure-1.
54	D-WP(C)/25475/2026	PRAMODA KUMAR MISHRA	2026-06-04	Page no.8 not mentioned.
55	D-WP(C)/24746/2026	PRABHAKAR SABAT	2026-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in affidavit does not tally with declaration.
56	D-BLAPL/16572/2026	RAJEEV LOCHAN	2026-06-04	17-REFERENCE CERTIFICATE NOT FURNISHED. Neither FIR copy filed nor SPE case No.34/2014 in CBI/SCB/SIT/Kolkata case No.RC 39(S)/2014 mentioned in Rejection order
57	D-ABLAPL/16418/2026	RITURANJAN CHHOTARAY	2026-06-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the victim / Informant and Family Members redacting from the petition and Annexure. 2. Name of the victim / Informant and Family Members need be disclosed in connection with Affidavit , V.nama and kept in closed cover. 2. Redacted xerox copy of Affidavit and V.nama to be filed.
58	D-WP(C)/25481/2026	PRAMODA KUMAR MISHRA	2026-06-04	Page no.8 not mentioned.
59	D-RSA/24701/2026	PRASANTA KUMAR SATAPATHY	2026-06-04	C.Fee Payable be corrected in the Memo. of Appeal
60	D-WP(C)/25635/2026	SUSHANTA KUMAR JOSHI	2026-06-04	Annexure-1 and 2 not correct in averments
61	D-ABLAPL/16514/2026	TARA PRASAD MOHAPATRA	2026-06-04	i) D-ABLAPL no. not mentioned on the sealed cover of annexure-1.
62	D-ABLAPL/16608/2026	SAPAN KUMAR LENKA	2026-06-04	Wrongly mentioned Opp. party as State of Odisha instead of Union of India.
63	D-WP(C)/25357/2026	JITENDRA KUMAR MISHRA (2)	2026-06-04	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Rs.12/-- not paid.
64	D-WP(C)/25326/2026	ANUP KUMAR MOHAPATRA	2026-06-04	1. Paragraph no. not correctly furnished in the petition.2. Annexures-1 to 9 not chronological described in the petition. Put up for further S.R
65	D-ABLAPL/16323/2026	ASIT KUMAR JENA	2026-06-04	i) Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of annexure-1 be filed
66	D-BLAPL/16372/2026	BIPIN KUMAR NAYAK	2026-06-04	i) Unredacted copy of Annexure-1 be kept in sealed cover and Redacted copy of same be filed.ii) For further S.R
67	D-ABLAPL/16619/2026	SATYABRATA DASH	2026-06-04	14-NOT PROPERLY INDEXED. 1. PS case number not correctly furnished in para no.3.
68	D-ABLAPL/16598/2026	MANAS RANJAN KHATUA	2026-06-04	14-NOT PROPERLY INDEXED. Annexures mentioned in averment not annexed in petition
69	D-ABLAPL/16506/2026	NIRANJAN LENKA	2026-06-04	i) Page mark of annexure-1 in index not tally with Book mark
70	D-RSA/24890/2026	ARUN KUMAR BUDHIA	2026-06-04	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid
71	D-ABLAPL/16737/2026	SURYA NARAYAN MISHRA	2026-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit(item no.2) does not tally with cause title.2. C.Copy of F.I.R. to be filed.
72	D-CRLMC/15855/2026	SIDDHARTH GOUTAM DAS	2026-06-04	1. Signature of the petitioner no.3 in V.nama does not tally with cause title.
73	D-WP(C)/25515/2026	ANIMA KUMARI DEI	2026-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-2 and 8 not marked on file.2. Paragraph no. not correctly furnished both affidavit.3 Page no.11 not neat and legible
74	D-BLAPL/16552/2026	TARA PRASAD MOHAPATRA	2026-06-04	14-NOT PROPERLY INDEXED.
75	D-WP(C)/24033/2026	RAICHARAN MOHAPATRA	2026-06-04	Page no.49 70 71 and 73 not neat.
76	D-CRLMC/16625/2026	BIRAJA KANTA MAHAPATRA	2026-06-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 19 20 24 37 38 and 39 not neat and legible.2.As per record, Annexure-3 and 4 not properly page marked in Index
77	D-ABLAPL/16551/2026	JYOTIRMAYA SAHOO	2026-06-04	1. Age of the petitioner no.3 in C.T. not tally with affidavit.2. Name of the informant reflected in the FIR be kept in cover.
78	D-FAO/23408/2026	MAHENDRA KUMAR SAHOO	2026-06-04	Page No-24 under A-4 Not Marked.

79	D- ABLAPL/16324/2026	BRAJA MOHAN SARANGI	2026-06- 04	i) Sl. no. 2 mentioned in Affidavit not correct.ii) L.A.A.W.F. of Rs. 10/- and H.C.B.A.W. S. of Rs. 50/- not paid
80	D- ABLAPL/16541/2026	SRICHARAN DAS	2026-06- 04	1. Annex.3 not furnished in page no.29.
81	D-CMP/23865/2026	SATYAJIT MUKHARJEE	2026-06- 04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 04-06-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. □